

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) No. 97 of 2020

IN THE MATTER OF:

Economy Hotels India Services Pvt. Ltd.

...Appellant

Vs

Registrar of Companies & Anr.

....Respondents

Present:

**For Appellant: Mr. Satwinder Singh, Mr. Surekh Kant Baxy and
 Mr. NPS Chawla, Advocates**

For Respondents:

ORDER
(Through Virtual Mode)

20.07.2020 Heard the Learned Counsel for the Appellant.

Let Notices be issued on Respondents by Speed Post returnable by four weeks' time. Requisites along with process fee, if not filed, be filed by 22.07.2020. If the Appellant provides the e-mail address of the Respondents, Let Notices be also issued through e-mail.

List the matter 'For Admission (After Notice)' on **19th August, 2020**.

[Justice Venugopal M.]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)

(Alok Srivastava)
Member(Technical)